

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

**No. HC.VII-06/2015/289/A dated 21.01.2016.**

It is for information to all concerned that the tenure of the Officers posted at Hatsingimari Sub-Division under Dhubri District will only be for a period of 1 (one) year.

By Order,  
Sd/-  
M.A. Ali

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/2015/290-311/A dated 21.01.2016.**

Copy to:

1. The Registrar General/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur.
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
5. The District & Sessions Judge, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon. *(He/ She is requested to bring this notification to the notice of all the Judicial Officers under his/her jurisdiction.)*
6. The Special Judge, CBI Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority, Guwahati.
8. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati / Barpeta / Cachar, Silchar
9. The Presiding Officer, Labour Court, Kamrup, Guwahati/ Dibrugarh.
10. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati / Cachar, Silchar/ Dibrugarh.
11. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Member MACT No. 2 & 3, Kamrup, Guwahati / Nalbari / Barpeta / Nagaon / Dhubri / Cachar, Silchar / Goalpara.
14. The Special Judge, Addl. CBI Court No. 1 / 2 /3, Assam, Guwahati.
15. The Chief Judicial Magistrate, Kamrup (Metro)/ Kamrup, Amingaon/ Nalbari/Bongaigaon/ Goalpara/ Dhubri/ Kokrajhar/Hailakandi/ Karimganj/ Cachar, Silchar/ Morigaon/Nagaon/ Golaghat/ Tinsukia/ Dibrugarh/ Sivasagar/Jorhat/ Lakhimpur, North Lakhimpur/ Dhemaji/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Barpeta/ Udalguri/ Chirang, Kajalgaon. *(He/ She is requested to bring this notification to the notice of all the Judicial Officers under his/ her jurisdiction.)*
16. The Counsellor, Family Court No. 1, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
17. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Systems Analyst, Gauhati High Court, Guwahati. *(He is requested to upload this notification in the High Court website.)*
20. The Deputy Director, Printing & Stationery, Assam Government Press, Bammunimaidan.
21. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

**REGISTRAR (VIGILANCE)**

M.A.  
21.01.16